

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO.352/93

Monday, this the 6th day of June, 1994

HON'BLE SHRI N. DHARMADAN (J)
HON'BLE SHRI S.KASIPANDIAN (A)

P.K.Kesavan Namboodiri,
Music Composer,
All India Radio, Thrissur. .. Applicant

By Advocate Shri K. Prabhakaran.

V/s

1. Union of India, rep. by the Secretary, Min. of Information & Broadcasting, New Delhi.
2. The Director General, All India Radio, New Delhi - 110 001.
3. The Station Director, All India Radio, Trivandrum.
4. G.Raveendra Natha Menon, Music Composer, All India Radio, Trivandrum. .. Respondents

By Advocate Shri C.N.Radhakrishnan, ACGSC (R.1 to 3)

ORDER

N. DHARMADAN (J)

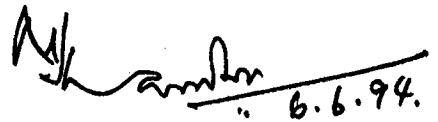
At the time when the case was taken up for final hearing, learned counsel for both sides submitted that the applicant and fourth respondent have been promoted as Music Composers Senior Grade in the All India Radio, Trichur w.e.f: 11.3.94 and the case can be closed on the basis of the order of promotion.

2. In the light of the promotion, the original application itself has become infructuous. Accordingly, after hearing the learned counsel on both sides, we close the O.A. ~~RECD~~ recording the above submission.

3. There will be no order as to costs.



(S. KASIPANDIAN)
MEMBER (A)



6.6.94.

(N. DHARMADAN)
MEMBER (J)

v/-